

(a) whether any case of under statement of loss to the extent of crores of rupees in the Annual Report for 1988-89 of the Cement Corporation of India has come to the notice of Government; and

(b) if so, the action taken in this regard?

SHRIMINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). A Press Report appeared in the Hindu dated 9.2.1990 alleging that the losses of Cement Corporation have been suppressed in the Annual Report 1988-89 of the company. The Press Report purports to refer to the non-inclusion of the incidental expenditure in regard to some plants during the construction period in the profit and loss account. An amount of Rs. 21.07 crores incurred by the Company has been shown under the head 'incidental expenses during the construction period' in the annual Report of the company for 1988-89. The net loss of the company for the year 1988-89 is Rs. 46.63 crores

As per the standard accounting practice, the incidental expenditure during construction period is shown separately in the accounts till commercial production starts. The Comptroller & Auditor General has audited the accounts of the company for the year 1988-89 and has not given any adverse comments.

[English]

Delhi-Bombay flight without Airworthiness Certificate

6192. SHRI L.K. ADVANI :
SHRI SHANKERSINGH
VAGHELA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of aircraft flown without valid certificates of airworthiness on Delhi-

Bombay and other flights during 1988, 1989 and 1990 so far and the details of each case; and

(b) the reasons therefor and action taken in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No such instance has come to the notice of Director General of Civil Aviation.

(b) Does not arise.

Setting up of Gas-based Power Plant in Gujarat by NDDB

6193. SHRI PRABHATSINGH CHAUHAN: Will the Minister of ENERGY be pleased to state:

(a) whether Government have received any request from the National Dairy Development Board, Anand for permission to set up a 236 MW gas based power plant in Gujarat;

(b) if so, when this request was received; and

(c) the decision taken thereon?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) The proposal was received by the Central Electricity Authority in July 1989.

(c) The matter is under consideration.

Banning of Company Donations to Political Parties

6194. SHRI ARVIND NETAM: Will the Minister of INDUSTRY be pleased to state: